

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3289
ANSWERED ON:23.08.2011
GUIDELINES FOR FLOOD RELIEF
Mahto Shri Baidyanath Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has issued certain guidelines to the States regarding flood relief;
- (b) if so, the details thereof;
- (c) whether any irregularities have been noticed in utilisation of the allocated funds; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam.

The Government of India has issued guidelines for administration of the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 28th September 2010. The guidelines provide for financial assistance from SDRF/ NDRF for immediate relief to the victims of flood, avalanches, cyclone, cloudburst, drought, earthquake, fire, hailstorm, landslides, tsunami and pest attack. The guidelines relating to both the funds are available on the website of this Ministry; <http://ndmindia.nic.in>.

(c): This Ministry has not received any report of irregularities in utilization of the allocated fund.

(d): Does not arise.